

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

26

T.C.P No. 354/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: Armed Forces Ex-Officers Multi Service Co-
Operative Society Ltd.

V/s
Ganage Pressing Pvt.Ltd

. SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	V. P. Yaze	Advocate i/b Citibank	<i>V. P. Yaze</i>

ORDER

TCP No.354/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 21.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)